Immediate/Out Today

Govt. of National Capital Territory of Delhi Office of the Commissioner Food Supplies and Consumer Affairs K-Block, Vikas Bhawan, I.P. Estate, New Delhi – 110002 (Coordination Branch)

e-mail:-fsocoordination@gmail.com

File No. F.3/F&S/DLA/Coord/2021 /002

Date :- 03/01/2022

To

The Dy. Secretary (Question Branch),

Delhi Legislative Assembly,

Old Secretariat,

Delhi-54

Sub:- Delhi Legislative Assembly Starred Question No. 24 asked by Sh. Vishesh Ravi, MLA due for answer on 04/01/2022

Sir,

With Reference to above cited subject, I am directed to forward herewith 100 copies of reply of the above question, duly authenticated by the Competent Authority.

Yours faithfully,

(Ajay Kumar Sinandi) Asstt. Commissioner, F&S

File No. F.3/F&S/DLA/Coord/2021/002

Date: 03/01/2022

Copy for information:

Director, Directorate of Information and Publicity, Government of NCT of Delhi, Old Secretariat Delhi along with 150 copies of the reply of above referred DLA Starred question of distribution of the House.

Vidhan Sabha Question

विभाग का नाम-: खाद्य एवं आपूर्ति

विभाग का पता-: के-ब्लॉक विकास भवन, आईपी इस्टेट नई दिल्ली-110002

तारांकित प्रश्न संख्या:- 24 दिनांक:- 04.01.2022

प्रश्न करता का नाम :- श्री विशेष रविं

क्या उपमुख्यमंत्री /मंत्री यह बताने की कृपा करेंगे कि:-

সশ্ন	उत्तर
क) माननीय मंत्री/ आयुक्त को श्रीमती सरला देवी	क) क) उक्त पत्र संख्या के संबंध में माननीय
के आवेदन को एफएसओ द्वारा रद्द किये जाने और	विधायक जी को पत्र संख्या 433 दिनांक
रिश्वत मांगे जाने के सम्बन्ध में लिखे मेरे पत्र संख्या	19/12/2020 द्वारा वस्तुस्थिति से अवगत
116411 दिनांक 18.11.2020 पर की गई	कराया गया । पत्र की कॉपी साथ संलग्न है ।
कार्यवाई का विवरण क्या हैं	4
ख) आयुक्त को एसी -23 करोल बाग क्षेत्र में पिछले	ख) उक्त पत्र के संबंध मे माननीय विधायक जी
बचे हुए राशन कार्ड आवेदनों के सम्बन्ध में लिखे	को बताना चाहते है कि माननीय विधायक जी के पत्र
मेरे पत्र संख्या 115774 दिनांक 28.09.2020 पर	के बाद कुल 364 राशन कार्ड के आवेदनो का
की गई कार्यवाई का विवरण क्या हैं; और	निस्तारण किया गया । कापी साथ संलग्न है ।
ग) पहले अस्वीकृत कर दिए गए/ रद्द कर दिए गए	ग) उक्त पत्र मे माननीय विधायक जी के कार्यलाय
राशनकार्ड आवेदनों पर पुनर्विचार करने तथा	द्वारा भेजे गए सात आवेदनो व 14 अन्य आवेदनो
करोलबाग विधानसभा क्षेत्र में लंबित राशन कार्ड	समेत कुल 21 आवेदन, जिला शिकायत निवारण
आवेदनों का विवरण प्रदान किये जाने के सम्बन्ध में	अधिकारी , दरिया गंज को अनुमोदन हेतु भेज दिये
मेरे पत्र दिनांक 09.11.2021 पर की गयी कार्यवाई	गए है । इस संबंध में माननीय विधायक जी को पत्र
का विवरण क्या हैं?	संख्या 689 दिनांक 27/12/2021 द्वारा
	वस्तुस्थिति से अवगत कराया गया । पत्र की कापी
	साथ संलग्न है।

Secretary-Cum Commissioner Affairs
Secretary-Cum Commissioner Affairs
Of Food, Supplies & Consumer Affairs
Of Food, Supplies & Conf. I. P. Return
Govt. of N.C.T. of Delhi
Govt. Vikas Bhawan, 1,10002
New Delhi-110002



आम आदमी पार्टी

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Karol Bagh, New Delhi-110008

E-mail: karolbaghmla@gmail.com

VISHESH RAVI M.LA.

(KAROL BAGH)

PGC AG-23 Helpline No.: 011-25756864

Rel. No. 115779 21/1100

Date 28 9 2024

The Commissioner Central Food & Supplies Department K-Block, Vikas Bhawan, I P Estate New Delhi - 110002

Additor (contral)

Subject Heavy backlog of ration cards applications from Karol Bagh constituency

Dear Sir.

Several applicants of new ration cards have approached me for their applications pending with your office for 2-3 years.

I understand that more than 1000 cases of ration cards are pending with your office and several more at DGRO. Due to the prevailing Covid-19 endemic, people are going through hard times and delay in getting ration cards is further adds to their woes.

I request you to look into the matter and get cleared the pending cases at your earliest.

Thanking you

Sincerely,

(Vishesh Ravi)

MLA, Karol Bagh Constituency

AC-23



Department of Food, Supplies and Consumer Affairs Govt. of NCT of Delhi

Account

FSO,Rajesh Kumer[Circle 23]

Date Wise Report Of FSO Approval Status

From Date (DD/MM/NYY)	100 CH (M. S.	900-895	DESCRIPTION OF THE PROPERTY OF	28/12/202	
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Sr No C		Circle FSO Name	Contact No.	Detail of Applications as On 1 27/12/2021 05:10:26 AM						Action Teken within Selected Time. Period			
	1			Total Nos.	Disposed	Not ready for Approval	Ready for Approval		1		- n-		
	Circle	P30 Name					Within 30 Days	More Then 30 Days	Approved	Rejected	Re. Verification	Total Disposed	
1	23 - KAROL BAGH	Rajesh Kumar	9810270110	25192	23759	1269	12	io-	233	46	85	364	
		Total		25192	23759	1269	72	Ú.	233	46	85	364	

GOVT. OF NCT OF DELHI OFFICE OF THE FOOD & SUPPLY OFFICER, CIRCLE-23, KAROL BAGH MATA RAMESHWARI NEHRU NAGAR, NEW DELHI-110005

NO.FSO/C-23/KD/2020/433

Dated 19-12-2-20

To,

The Hon ble MLA Karol Bagh constituency, New Delhi - 05.

Subject: Action taken on the DO letter no 116163 dt 20/10/2020 and 116411 dt 18/11/2020 regarding the Grievance of Smt Saria Rani.

Sir.

On the subject cited above action taken report regarding the grievance of Smt Saria Devi and brief chronology of case are as under.

- 1. A reference from your office vide ref no 116163 dt 20/10/2020 regarding the grievance of Smt Saria Rani, was received in this office vide diary no 662/AC central dt 28/10/2020. (Copy attached). In her Grievance Smt Saria Rani stated that she have received ration till 2013. An employee of the ration office has denied ration on this card and asked to apply for a new ration card. She has applied for the ration card. A person came to her house for the inspection and asked card. She has applied for the ration card. A person came to her house for the inspection was rejected for a bribe for clearing the application. She denied for the bribe and her application was rejected because there is a govt employee in her family. (Copy of her complaint is attached)
- 2. Accordingly her status was checked on the NFS portal by entering her Aadhar card no. It was found that her ration card was cancelled on 15/09/2014 by the then FSO. There was no specific reason found for the rejection of her application. Copy of status report of her application is reason found for the rejection of her application. Copy of status report of her application is attached. We have written a letter to Smt Sarla Rani vide letter no 411 dt 10/11/2020 wherein she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electricity bill she was requested to file the application addressed to the DGRO along with latest electr
- 3. Now this second D.O letter is received from your office vide ref no 116411 dt 18/11/2020 (Copy attached) wherein it is stated that the response from F&S officer is unsatisfactory and unacceptable as the application from Sarla Rani has been delayed intentionally for months during

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the time of pandemic. It was requested in the D.O letter to assist Saria Rani to get her ration card and to conduct an inquiry against the officer for asking bribe and harassing senior citizen.

Accordingly we again tried to reach her through telephone on 16/12/2020 and 17/12/2020 but her phone was sounding as temporarily out of service. It is further submitted that the application of 5mt Saria Rani was rejected in the year 2014. At present there is no case of 5mt Saria Rani is pending with us. As she has not applied for the restoration the eard no inquiry was conducted by the FSI in recent months. We have tried so many times to contact her through telephone but every time her phone was sounding as out of service. We have also written a letter to her but it was received back as undelivered.

Further it is submitted that she may appeal to the DGRO/ADM central who is the appellate authority for the restoration of the cancelled/rejected ration card for the Karol Bagh Constituency situated at 14, Darya Ganj, New Delhi-110002. We can process her application as soon as order of the appellate authority is received in our office.

Yours falthfully

Encl as above

FOOD & SUPPLY OFFICER CIRCLE-23, KAROL BAGH

Dated 19 11 is to

NO.FSO/C-23/KB/2020/439

Copy to:

- 1. PA to Commissioner, Food & Civil Supply.
- 2. Assistant Commissioner, District Central.
- 3. Assistant Commissioner, Vigilance Branch.

FOOD & SUPPLY OFFICER CIRCLE-23, KAROL BAGH

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GOVT, OF NCT OF DELHI OFFICE OF THE FOOD & SUPPLY OFFICER, CIRCLE-23, KAROL BAGH MATA RAMESHWARI NEHRU NAGAR, NEW DELHI-110005

No.FSO/C-23/KB/2021/689

Dated 27 12 2021

To.

The Hon'ble MLA Karol Bagh constituency, New Delhi - 05.

Subject:- Action taken report regarding D.O letter no 1204914 dt 09/11/2021 from your office regarding the reconsideration of previously cancelled card of seven applicants and the details of pending ration cars applications in circle-23, Karol Bagh.

Respected Sir,

It has the reference to the D.O. letter no 119784 dt 09/08/2021 from your office addressed to the commissioner, food & civil supply, vide which the documents of seven applicants forwarded for necessary action whom ration cards/ applications have been rejected in the past for the various reasons. It was also desired in the letter to share the details of pending ration cards application pertaining to circle-23, Karol Bagh.

Accordingly, it is submitted that twenty one applications of cancelled cards have been forwarded to the ADM/DGRO central vide letter no 688 dt 20/12/2021 for the reconsideration including the seven application forwarded from your office. However as per NFS portal there are 1269 applications for fresh ration cards showing pending in circle-23, Karol Bagh.

The status is submitted for your kind information.

Yours faithfully

CIRCLE-23, KAROL BAGH

1. AC Central for information.